

NOTIFICATION  
INCOME TAX

No. 1561 /F.No.203/78/76-I.P.II/ It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- (i) that the Sardar Patel University, Vallabh Vidyanagar (GUJARAT) will maintain a separate account of the sums received by it for scientific research.
- (ii) That the said University will ~~xxxxx~~ furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such form as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

SARDAR PATEL UNIVERSITY, VALLABH VIDYANAGAR (GUJARAT).

This notification takes effect from 15.6.1976.

sd/-

(M. T. P. JHUNJHUNALA)  
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & statistics/ Publication and Public Relations, New Delhi.
3. Directorate of CIA Services (Income-tax), 1st Floor, Aman-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No.1/54/76-PA dated 26.10.76.
5. The Registrar, Sardar Patel University, Vallabh Vidya Nagar (Gujarat) with reference to his letter No.C/22-f-2/1561 dated 11.8.76.
6. The C.I.A.G of India. (20 copies).
7. Bulletin Section of DI(RS&P), N. Delhi. (5 copies)

  
(M. T. P. JHUNJHUNALA)  
DIRECTOR TO THE GOVERNMENT OF INDIA